

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
ADMITTED UNSTARRED Q. No. 3028  
TO BE ANSWERED ON 11.03.2026**

**‘PRESS SEWA PORTAL’**

**3028. SHRI. DAMODAR AGRAWAL:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the implementation progress of the Press and Registration of Periodicals (PRP) Act, 2023 through the Press Sewa Portal;
- (b) the details of penalties imposed by the Government, certificates suspended/cancelled and appeals disposed of thereunder, State-wise;
- (c) whether the Government has made any assessment of its impact on ease of doing business for periodical publications and if so, the details thereof; and
- (d) the details of registration of press and periodicals by the Government, district-wise?

**ANSWER  
MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND  
PARLIAMENTARY AFFAIRS.  
(DR. L. MURUGAN)**

**(a) to (c)**

As per Press and Registration of Periodicals (PRP) Act, 2023, all applications for registration of periodicals are processed digitally through Press Sewa Portal. Accordingly, all physical records of registration of newspapers (more than 1.5 lakh) which were created under the Press and Registration of Books (PRB) Act, 1867 (now repealed) have been digitized and made part of the Press Sewa Portal. Currently, services such as registration of new periodicals, revision of registration of existing periodicals, ownership transfer of periodicals, filing of Annual Statement, payment of penalty online, Circulation Verification of Periodicals etc. are being processed through Press Sewa Portal. As part of the implementation of the Act, Specified Authorities of 780 Districts have been onboarded on Press Sewa Portal. Since 1st March 2024, 11,081 applications have been processed, and certificates have been issued for relevant categories.

A detailed list of penalty imposed and paid through Press Sewa portal is attached at Annexure-I and a detailed state-wise list of number of such periodicals that have been cancelled is attached at Annexure-II. The Government continuously assesses impact of its various initiatives and programmes. Press Registrar General of India (PRGI) continuously takes feedback and action to facilitate better services through the portal.

(d) The list of registered newspapers/periodicals is available on PRGI's website i.e. <https://prgi.gov.in/> under "Registered Titles" tab under "Our Services" Head.

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**ANNEXURE-I As Mentioned In Reply To The Lok Sabha Unstarred Question No.3028  
Regarding 'Press Sewa Portal' For Reply On 11.03.2026**

**Details of Penalty Imposed and Paid through Press Sewa Portal as on 27.02.2026**

<b>S.No.</b>	<b>Publication State/UT</b>	<b>Total Penalty Received Amount (Rs.)</b>
1	Karnataka	52,74,000
2	Odisha	9,20,000
3	Tamil Nadu	44,17,000
4	Haryana	4,72,000
5	Maharashtra	99,60,000
6	West Bengal	13,87,000
7	Delhi	37,92,000
8	Gujarat	37,59,000
9	Uttar Pradesh	44,08,000
10	Andhra Pradesh	30,72,000
11	Chhattisgarh	8,44,000
12	Madhya Pradesh	82,84,000
13	Kerala	17,39,000
14	Telangana	12,61,000
15	Punjab	8,33,000
16	Jammu and Kashmir	6,63,000
17	Rajasthan	26,77,000
18	Uttarakhand	8,68,000
19	Jharkhand	2,02,000
20	Bihar	5,09,000
21	Himachal Pradesh	1,12,000
22	Tripura	1,42,000
23	Chandigarh	1,50,000
24	Andaman & Nicobar Islands	18,000
25	Assam	2,55,000
26	Nagaland	9,000
27	Sikkim	1,59,000
28	Goa	33,000
29	Mizoram	50,000
30	Puducherry	45,000
31	Manipur	51,000
32	Dadra & Nagar Haveli	9,000
33	Meghalaya	9,000
34	Arunachal Pradesh	0
	<b>Total Amount</b>	<b>5,63,83,000</b>

**ANNEXURE-II As Mentioned In Reply To The Lok Sabha Unstarred  
Question No.3028 Regarding 'Press Sewa Portal' For Reply On  
11.03.2026**

**Details of number of Cancelled Publication-State-wise**

<b>S.No.</b>	<b>Publication State/UT</b>	<b>Cancellation Count</b>
1	Andaman & Nicobar Islands	69
2	Andhra Pradesh	2485
3	Arunachal Pradesh	12
4	Assam	612
5	Bihar	1703
6	Chandigarh	534
7	Chhattisgarh	817
8	Dadra & Nagar Haveli	5
9	Delhi	11920
10	Goa	131
11	Gujarat	3539
12	Haryana	1854
13	Himachal Pradesh	289
14	Jammu and Kashmir	582
15	Jharkhand	325
16	Karnataka	5059
17	Kerala	3541
18	Lakshadweep	7
19	Madhya Pradesh	4806
20	Maharashtra	12403
21	Manipur	226
22	Meghalaya	87
23	Mizoram	163
24	Nagaland	17
25	Odisha	1723
26	Puducherry	125
27	Punjab	2481
28	Rajasthan	4851
29	Sikkim	51
30	Tamil Nadu	6443
31	Telangana	1962
32	Tripura	88
33	Uttar Pradesh	11987
34	Uttarakhand	1096
35	West Bengal	6322
	<b>Total</b>	<b>88,315</b>